

**SUPPLEMENTARY CONSTITUTION OF BENCHES AT HIGH COURT OF
CHHATTISGARH, BILASPUR W.E.F 21.08.2023.**


<u>S.No.</u>	<u>Name of Hon'ble Judges</u>	<u>Jurisdiction</u>
01.	<u>Hon'ble Single Bench-IV</u> Hon'ble Mr. Justice Narendra Kumar Vyas	<ul style="list-style-type: none"> • All Bail Applications under Section 438 Cr.P.C. • Appeals under Section 14A of the Scheduled Castes & Scheduled Tribes (Prevention of Atrocities) Act, 1989, arising out of order of the Special Court under Section 438 Cr.P.C. and 439 Cr.P.C. • Writ Petition (C) upto the year 2017 • Writ Petition (Service) from the year 2022 onwards. • Tied up Matters.
02.	<u>Hon'ble Single Bench-V</u> Hon'ble Mr. Justice Deepak Kumar Tiwari	<ul style="list-style-type: none"> • Transfer Petition (Criminal) • Criminal Appeal from the year 2003 to 2005 • Writ Petition (Service) from the year 2020 to 2021. • Tied up Matters.
03.	<u>Hon'ble Single Bench-VI</u> Hon'ble Mr. Justice Sachin Singh Rajput	<ul style="list-style-type: none"> • Second Appeals. • First Appeals. • Transfer Petition (Civil). • All other Civil Matters which have not been assigned to any Single Bench. • Writ Petition (Service) of the year 2019. • Tied up Matters
04.	<u>Hon'ble Single Bench-VIII</u> Hon'ble Mr. Justice Sanjay Kumar Jaiswal	<ul style="list-style-type: none"> • All Bail Applications under Section 439 Cr.P.C. • Criminal Revisions from the year 2013 onwards • Tied Up Matters
<u>Note:-</u> The Roster dated 01.08.2023 w.e.f. 07.08.2023 is modified to the above extent.		

BY ORDER OF HON'BLE THE CHIEF JUSTICE

18.08.2023

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1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
7.	The Additional Registrar (Judicial)/ Central Filing Section.
8.	The Advocate General, Government of Chhattisgarh, Bilaspur.
9.	The Deputy Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
10.	The Secretary, High Court Legal Services Committee, Bilaspur.
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(K. Vinod Kujur)
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